

[English]

Spurious Products

*350. SHRI V. SREENIVASA
PRASAD:
SHRI TARA SINGH:

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state;

(a) whether there is a persistant demand to make the manufacture of spurious and counterfeit products cognizable offence with severe punishment;

(b) if so, the reaction of the Government thereto;

(c) whether the Government have any proposal to bring suitable changes in the laws to check manufacture of such consumer items; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI A. K. ANTONY) (a) Yes, Sir.

(b) to (d) The subject matter of spurious and counterfeit products falls within the purview of a number of enactments like the Drugs and Cosmetics Act, 1940, the Trade and Merchandise Marks Act, 1958, etc. These legislations are administered by a number of Ministries such as the Ministry of Health and Family Welfare, the Ministry of Industry, etc.

The Ministry of Industry has introduced the Trade and Merchandise Marks (Amendment) Bill, 1993 in the Lok Sabha on 19.4.1993 which provides for enhancing the penalties for applying false trade marks, false trade description, etc.

[Translation]

Seeds of Pulses

*351. SHRI SHIVRAJ SINGH CHAUHAN: Will the Minister of AGRICULTURE be pleased to state:

(a) the details of the new varieties of seeds of pulses developed by the Indian Council of Agricultural Research during 1992-93;

(b) the estimated per acre production achieved/likely to be achieved by using these seeds; and

(c) the steps taken or proposed to be taken by the Government to provide these seeds to the farmers at reasonable rates?

THE MINISTER OF AGRICULTURE (SHRI BAL RAM JAKHAR): (a) and (b). The details of the new varieties of pulses developed by the Indian Council of Agricultural Research during the year 1992-93, along with estimated per acre yield, are given in the attached Statement.

(c) The seeds of improved varieties are made available to the farmers by the seeds multiplication Agencies like State Seed Corporations and National Seeds Corporation etc. at reasonable rates.